

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4115
ANSWERED ON:19.02.2014
DEVELOPMENT OF SLUMS
Mithlesh Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has received suggestions from various State Governments for the development of slums;
- (b) if so, the details thereof during each of the last three years and the current year, state-wise;
- (c) whether the Government has considered the same;
- (d) if so, the status of such proposals, proposal-wise;
- (e) whether the State Governments have requested to frame Rehabilitation policy for slum dwellers on the land owned by the Union Government; and
- (f) if so, the time by which the same would be framed?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION {DR. (Ms.) GIRIJA VYAS}

(a) to (f): The Cabinet Committee on Economic Affairs has approved the launch of the Rajiv Awas Yojana (RAY) as a Centrally Sponsored Scheme (CSS), to be implemented in Mission mode during 2013-2022.

RAY is being implemented all over the country based on the suggestions and recommendations of States/ UTs/ Stakeholders. Under the scheme, central assistance is extended for redevelopment / upgradation/ relocation of slums on "whole slum" basis. For seeking central assistance, proposals (Detailed Project Reports) under the scheme are required to be submitted by the State Governments with their approval to Ministry of Housing and Urban Poverty Alleviation, Government of India for development of slums in their states. These are considered for approval after appraisal in the Ministry. The State-wise details of DPRs approved so far under RAY is Annexed.

Under implementation phase of RAY 10% of the RAY allocation is provided for development/ redevelopment/rehabilitation of slums on lands of Central Government/Central Government undertakings/autonomous bodies created under Acts of Parliament and for innovative/special projects.

This Ministry has already intimated land owning Central Ministries/departments to prepare Detailed Project Reports for redevelopment or rehabilitation of slums located on their lands/on the Central Government/Central Government undertakings/Autonomous bodies created under the Act of Parliament as per guidelines of Rajiv Awas Yojana (RAY). These bodies can develop this land in consultation with State Government and ULBs.